$/?<'/\bullet$ to the Pension problems, of .Retired 'railway employees

that particular community can take it. Some sort of a and the pension department of the Finance thing on sectional basis, i.e. by enlarging the areas of Ministry has again thrown the ball in the sectional holidays can keep people satisfied in a Railway Ministry's court. To say the least, much better manner. But I do feel that we can have this attitude speaks of uttar callousness and discussions and immediately after the Prime indifference of the Government to their Minister comes back I will communicate her the problems. This state of affairs has naturally feelings of the House.

SHRI MANUBHAI PATEL (Gujarat): Sir,...

DEPUTY CHAIRMAN: No, no, the matter is Government. over. (Interruptions) There is little to say when the leaders will be consulted. (Interruptions). Please do not record

REFERENCE TO THE PENSION PROBLEMS OF RETIRED RAILWAY **EMPLOYEES**

SHRI SUKOMAL SEN (West Bengal): Sir. I am mentioning an acute problem faced by the employees in the Railway Ministry after their retirement. The Railway Ministry says that the pension cases will be dealt with in the Finance Ministry and the Finance Ministry says that the Railway Ministry will be dealing with the pension cases of the railway employees. As a result, the railway employees are suffering after superannuation, they are not getting pension.

Sir, a peculiar situation has arisen out of the problems of railway employees retired under SRPF. Sir. it is a matter of grave concern because of the way their problems are being tossed around from one Ministry to another without any solution. The Home Ministry says that the problems of railway pensioners are to be dealt with by the Railway Ministry and the Railway Ministry in turn advised the All India Retired Railwaymen's Federation that it was the Finance Ministry which was competent to deal with their problems

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created frustration among the pensioners. And the Government should know that most of the pensioners are facing a situation of destitution because of the non-cha-lant attitude of the

Therefore, I urge upon the Government to examine their problems and redress them as early as possible.

श्री सयद किंक्ते रजी (उत्तर प्रदेश): डिप्टी चेयरमैन साहब, आपके मध्यम से मैं ग्राज गह मंत्रालय की विशेषरूप से इस ग्रोर तवज्जोह दिलाने को कोशिश करूंगा कि इस संबंध में इसी सदन में पिछजे सत्न और पिछले सत्न के एक सत्न पहले बहत ज्यादा चिंता व्यक्त की जा चकी है ग्रौर काफी उस पर विचार विमर्श हम्रा है। मेरे कहने का तात्पर्य बैंकों में डकैतियां लौर लुट के संबंध में है। पिछली बार जब इसी सदन में इसी विषय के कालिंग अटेंशन पर चर्चा हई थी तब गृह मंत्री महोदय ने इस बात का ग्राण्वासन दिया था कि बैंकों के जो भवन हैं उनमें जो डकैतियां होती है उनको रोकने के लिये बैटर सेक्योरिटी ग्ररेंजमेंटस के लिये प्लान बनाया जायेगा। इस संबंध में लोक सभा में भी गह मंत्रालय की ग्रोर से इस बात का आखासन दिया गवा था कि शीध्र ही फाइनेंस मिनिस्टरी न तालमेल कायम करके एक बैंकिंग सेक्योरिटी फोसं बनायी जायेगी । लेकिन मान्यवर, उस संबंध में अभी तक कोई कदम नहीं उठागर गया है जिसकी वजह से जो ग्रसामाजिक तत्व हैं वे बैंकों में वक्तन-फनतन दाने डालते जा रहे हैं। इसके